

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-1437
ANSWERED ON- 06/12/2024

**NATIONAL HANDLOOM DEVELOPMENT PROGRAMME AND RAW MATERIAL
SUPPLY SCHEME**

1437. SHRI BABURAM NISHAD:
SHRI MADAN RATHORE:

Will the Minister of TEXTILES be pleased to state:

- (a) the efforts made by Government to support handloom weavers and artisans under the National Handloom Development Programme and Comprehensive Handicrafts Cluster Development Scheme; and
- (b) the manner in which the scheme of Rebate of State and central taxes and Levies (RoSCTL) aims to enhance the competitiveness of India's textile sector?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a): To support handloom weavers under National Handloom Development Programme, the Government is providing financial assistance for purchase of upgraded looms and accessories, construction of workshed, design innovation, product diversification, infrastructure development, marketing of handloom products in domestic and overseas markets, loans at concessional rates, etc. across the country.

To support handicraft artisans under Comprehensive Handicrafts Cluster Development Scheme, the Government is providing financial assistance for improved infrastructure, skilling, design innovation, awareness and entrepreneurship development programmes, publicity and branding, purchase of improved toolkits, marketing of handicraft products in domestic and overseas markets, etc. across the country.

(b): The Government is implementing the Rebate of State and Central Taxes and Levies (RoSCTL) Scheme since March 2019, to rebate all embedded State and Central taxes/levies on export of Apparel/Garments and Made-ups to provide support and enhance competitiveness of these sectors. Further, the scheme has been extended till 31st March 2026.
